

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 2054 of 2013**

Satish Modi @ Satish Chandra Burnwal @ Satish Chandra Baranwal
... **Petitioner**

-Versus-

The State of Jharkhand & Others
... **Opposite Parties**

With

Cr.M.P. No. 2708 of 2013

Binod Modi
... **Petitioner**

-Versus-

The State of Jharkhand
... **Opposite Party**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Yogesh Modi, Advocate

For the State : A.P.P.

05/10.09.2021. These petitions have been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On request, let these matters appear on 13.09.2021.

(Sanjay Kumar Dwivedi, J.)

Ajay/